

BUSINESS ADVISORY COMMITTEE

SIXTEENTH REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Wednesday, the 13th March, 1968.

2. The Committee recommend the allocation of time to the following items of Government legislative, financial and other business as shown against each—

(1) Discussion and voting on the Demands for Grants in respect of the Ministry/ Department of—	
(i) Commerce.	5 hours.
(ii) Defence.	6 hours.
(iii) Education.	5 hours.
(iv) External Affairs.	6 hours.
(v) Food, Agriculture, Community Development and Cooperation.	10 hours.
(vi) Health, Family Planning and Urban Development.	3 hours.
(vii) Home Affairs.	8 hours.
(viii) Industrial Development and Company Affairs.	3 hours.
(ix) Information and Broadcasting.	3 hours.
(x) Irrigation and Power.	4 hours.
(xi) Labour, Employment and Rehabilitation.	4 hours.
(xii) Petroleum and Chemicals.	5 hours.
(xiii) Steel, Mines and Metals.	4 hours.
(xiv) Tourism and Civil Aviation.	3 hours.
(xv) Transport and Shipping.	3 hours.
(xvi) Works, Housing and Supply.	4 hours.
(xvii) Atomic Energy.	1 hour.
(xviii) Communications.	3 hours.
(xix) Social Welfare.	5 hours.
(xx) Planning Commission.	5 hours.

Total : 90 hours.

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| (2) Discussion and voting on the Supplementary Demands for Grants (General) for 1967-68. | 1 hour |
| (3) General Discussion on the Haryana Budget for 1968-69. | } 4 hours. |
| (4) Discussion and voting on the Demands for Grants on Account (Haryana) for 1968-69. | |
| (5) Discussion and voting on the Supplementary Demands for Grants (Haryana) for 1967-68. | |
| (6) The West Bengal State Legislature (Delegation of Powers) Bill, 1968, as passed by Rajya Sabha. (Consideration and passing). | May be taken up along with the Resolution re: Proclamation in respect of West Bengal for which 4 hours have already been allotted. |

- (7) Discussion on the Resolution seeking approval of the Proclamation issued in respect of Uttar Pradesh.
- (8) The Uttar Pradesh State Legislature (Delegation of Powers) Bill, 1968, as passed by Rajya Sabha. (*Consideration and passing*).

4 hours.

3. The Committee also recommend that discussion and voting on the Demands for Grants in respect of General Budget for 1968-69 should conclude by the 25th April, 1968.

NEW DELHI;
 March 13, 1968.
 Phalguna 23, 1889 (*Saka*).

N. SANJIVA REDDY,
 Chairman,
 Business Advisory Committee.